

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).32864/2013

(From the judgement and order dated 01/07/2013 in W.P. No.9892/2008 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

NOIDA POWER CO.LTD.

Petitioner(s)

VERSUS

STATE OF U.P.& ANR

Respondent(s)

(With appln(s) for exemption from filing O.T. and permission to file lengthy list of dates and with prayer for interim relief and office report)

Date: 01/11/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s) Mr. Shanti Bhushan, Sr. Adv.
Mr. Vishal Gupta, Adv.
Ms. Ranjitha Ramachandran, Adv.

For Respondent(s) Mr. Pradeep Misra, Adv.

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

Learned counsel for respondent No. 2 has entered appearance. Let a copy of this special leave petition be also served on the Standing Counsel for the State of Uttar Pradesh.

Counter Affidavit, if any, may be filed by 22.11.2013.

List the matter on 25.11.2013.

| (S.K. Rakheja)
| Court Master

| |(Indu Satija)
| |Court Master

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